

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00322/2014**

Jabalpur, this Tuesday, the 26<sup>th</sup> day of March, 2019

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Mahesh Kumar Shrivas, S/o Late Shri Sunder Lal Shrivs Senior  
Loco Inspector (Fuel) (G.C.-4) Itarsi (M.P.) 461111  
Present Correspondence address Shri Abhishek Shrivs,  
H.No.302/1 Nehru Nagar, Railway Colony, Howbag, Jabalpur  
(M.P.) 482001  
-Applicant

(By Advocate –**Smt. Nirmala Nayak**)

**V e r s u s**

1. Union of India, Through General Manager, West Central Railway of Indira Market Jabalpur 482001 W.C.R.
2. The Divisional Railway Manager (Personnel) D.R.M. Office, Bhopal Railway Area 462001 WCR
3. The Senior Divisional Finance Manager Bhopal DRM Office, Bhopal WCR 462001
4. Senior Divisional Electrical Engineer (TRO) DRM Office Bhopal WCR 462001
5. Senior Divisional Mechanical Engineer (Co) DRM Office Bhopal 462001 WCR
6. Senior Section Engineer (G.C.-4 C&W) Railway Loco Shed Railway Area Itarsi (M.P.) 461111 WCR
7. Shri Laxman Singh Meena (Loco Inspector Fuel) Through Loco Foreman Guna (M.P.) 473001 WCR  
- **Respondents**

(By Advocate –**Shri Sapan Usrethe**)

**O R D E R (Oral)****By Navin Tandon, AM:-**

Learned counsel for the applicant submits that the relief sought for by the applicant has already been granted to him during the pendency of this Original Application. She prays to withdraw this Original Application with liberty to file a fresh application, if any grievance remains.

**2.** Accordingly, this O.A. is dismissed as withdrawn with liberty as aforesaid.

**(Ramesh Singh Thakur)  
Judicial Member**

**(Navin Tandon)  
Administrative Member**

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